

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1607
ANSWERED ON:02.12.2014
WELFARE OF TRANSGENDERS
Giri Shri Maheish;Kamaraaj Dr. K.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of transgenders in the country, State-wise;
- (b) whether the Government is aware of the problem being faced by the transgenders in the country including social isolation and discrimination;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) the steps taken by the Government to examine the complexities that arise with regard to the education, jobs, housing, health etc. of the transgenders as a result of their natural biological condition; and
- (e) the details of the schemes launched by the Government to bring them into mainstream society?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) There is no authentic data regarding number of transgender persons in the Country.
- (b) to (d) An Expert Committee was constituted in this Ministry to make an in-depth study of the problems being faced by the Transgender Community and suggest suitable measures to ameliorate their problems. The Committee has submitted its report on 27th January 2014. The recommendations of the Expert Committee are elaborate and inter-alia include access to health care, educational opportunities at all levels without stigma and discrimination, formulation of an Umbrella Scheme for Transgender persons, social welfare schemes to be transgender inclusive etc.
- (e) The Government is in the process of formulating an Umbrella Scheme for educational and socio-economic empowerment of Transgender persons.